

[*Translation*]

Drinking Water Schemes of Bihar

4402. SHRI SURAJ MANDAL: Will the PRIME MINISTER be pleased to state:

(a) the names of the schemes launched during the last three years in the Godda, Dumka, Deudhar, Bhagalpur and Munger districts of Bihar in order to make available drinking water to the rural people;

(b) the amount spent on the schemes and the number of the villages benefited therefrom;

(c) whether the funds are being sanctioned to the farmers of lower and backward categories of these areas to sink wells under the 'Jaldhara' scheme; and

(d) if not, the reasons therefor and the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) to (d). The information is being collected from the State Government of Bihar and will be laid on the table of the House.

[*English*]

New Sugar Factories

4403. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of FOOD be pleased to state:

(a) whether the Government have made any assessment of the capacity of sugar industry to be created in the country by the end of the Eighth Five Year Plan; and

(b) if so, the details thereof including the proposed number of licences to be issued for

setting up new sugar factories during the Eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). Yes, Sir. The targets of licensed and installed capacity by the end of the Eighth Five Year Plan (1996-97) have been fixed at 155.66 lakh tonnes and 198.67 lakh tonnes respectively. It is proposed to issue additional licences to reach the target of 198.67 lakh tonnes by the end of the Eighth Five Year Plan.

[*Translation*]

Scheme from Maharashtra to Issue Public Bonds

4404. SHRI VILAS MUTTEMWAR: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the State Government of Maharashtra has submitted a scheme to the Union Government for realising Rs. 750 crores during the Eighth Five Year Plan and Rs. 1500 crores during the Ninth Plan by issuing public bonds;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) It has been stated in the proposal that Maharashtra has ultimate target of about 70.61 lakh hectares to be brought under irrigation. About 50% of this irrigation potential, estimated in 1962, has been achieved with an investment of about Rs. 4260 crores by the end of the Seventh Plan. Of the

balance cost of Rs. 4800 crores, the Government of Maharashtra provides an outlay of Rs. 300 - Rs. 350 crores annually. Augmentation of resources through alternative ways such as public borrowings has become imperative, according to the proposal. The Government of Maharashtra considers that a minimum of Rs. 750 crores will have to be raised during the Eighth Plan and the efforts can be stepped up further during the IX Plan to raise another Rs. 1500 cores or so for this purpose.

(c) Since the total investible resources for the market borrowing programme, both for Central and State Governments, are limited, presently the proposal for bonds has not been considered favourably and there is no scope for allowing any additional allocation to Maharashtra Government over and above the borrowing programme already approved.

Setting up of Public Undertakings in Neighbouring Areas of Delhi

4405. SHRI BALRAJ PASSI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up some public and semi-public undertakings in the neighbouring areas of Delhi; and

(b) if so, the locations and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.

THUNGON): (a) There is no proposal at present under consideration of the Government to set up a new public section under takings in the neighbouring areas of Delhi during the remaining period of the current year.

(b) Does not arise.

Industrial Sickness in Bihar and Gujarat

4406. SHRI RAM LAKHAN SINGH YADAV:
SHRI HARIN PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) whether there is large scale industrial sickness in Bihar and Gujarat;

(b) the details thereof and the reasons therefor; and

(c) the guidelines being issued to State Governments by the Union Government for removing industrial sickness and the details of the resources/assistance provided thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Data on sick industrial units assisted by banks in the country are compiled by the Reserve Bank of India. As per the RBI data, the details of sick industrial units in the States of Bihar and Gujarat, as at the end of September, 1989, are as follows:

| <i>Name of the State</i> | <i>No. of sick units in small scale sector</i> | <i>No. of sick units in Non-Small scale Sector</i> |
|--------------------------|--|--|
| Bihar | 5,250 | 42 |
| Gujarat | 6,302 | 154 |

A number of causes, both external and internal, are responsible for industrial sick-

ness. The major causes, as reported by the banks, relate, marketing, financial, labour